

## Declaration of Assets and Liabilities

Year-2025-26

I, Saurabh Prakash, son/daughter/wife of Late Om Prakash Mandal, Aged 36 years, belonging to Bihar Legislative Assembly service and presently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self Saurabh Prakash	Spouse Name(S) Anamika Kumari	Dependant-1 Name Bhavya Prakash	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	10000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving Account- 30000/-	SBI Saving Account- 15000/-			
(iii)	Bonds, Debentures and Shares in companies	5000/-				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	Hero Xtreme- 160R Hero Glamour				
(vi)	Jewellery (give details of weight and value)	50 gm gold 250 gm silver	150 gm gold 500 gm silver	30 gm gold		
(vii)	Other assets, such as values of claims / interests	Home appliances 2 Lakh				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undefined ancestral land	1 katth land at Akbarpur lodipur, Patna			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undefined Ancestral House				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mandal Branch	24 lakh
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

*Saurabh Prakash*

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BRSPP8118C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  :- (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature *Saurabh Prakash*

Name of Employee: SAURABH PRAKASH..

Designation: SECTION OFFICER.....

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA.....

Date: 13/02/26.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.